

services especially larger lending to the poor and households in the informal sector through:—

- flexible and collateral requirements as well as repayment schedules,
- amendments to the National Housing Bank Act to provide for speedy foreclosure of mortgages by housing finance institutions refinanced by NHB, so as to augment the resources of housing finance institutions further and to help in creating a secondary market for housing mortgage,
- universalisation of the system of English Mortgage,
- simplification of procedure for registration of documents and execution of mortgages, and
- simplification of procedure for investigation of title and the introduction of the Torrens system of registration of title in a phased manner in urban and rural areas.

Rural Population

2294. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the total number of rural population in the country as per the latest census, State-wise;

(b) the percentage of national income being spent on rural development schemes, State-wise and particularly for Andhra Pradesh; and

(c) if so, the steps taken by the Government to increase expenditure on rural development in the North-West region of the country?

THE MINISTER OF STATE OF
THE MINISTRY OF PLANNING AND

PROGRAMME IMPLEMENTATION
(SHRI GIRIDHAR GOMANGO): (a) and
(b). The requisite details are given in the
Statement attached.

(b) Allocations for major rural development schemes viz. Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Accelerated Rural Water Supply Programme (ARWSP), Drought Prone Area Programme (DPAP), and Desert development Programme (DDP) for 1993-94 in respect of North-Western States have considerably enhanced as compared to those during the previous year. In addition to these programmes, a new Scheme known as "Employment Assurance Scheme" (EAS) was launched on 2.10.1993 in 1754 identified backward blocks of the country in which Revamped Public Distribution System (RPDS) is currently in operation. Of the 1754 blocks, 97 blocks are in Gujarat, 114 in Maharashtra and 122 in Rajasthan.

STATEMENT

Rural Population (1991 Census) and Percentage of Net State Domestic Product sheet of Rural Development Schemes for the year 1991-92

		I	II	III	
Sl. No.	States	Rural Population (lakhs)	Actual Expenditure on Major Rural Development Progress (1991-92) Rs. crores	Net State Domestic Product (1991-92) Rs. crores	Col. (4) and of Col. (5)
1	2	3	4	5	6
1.	Andhra Pradesh	486.2	329.62	36101.8	0.91
2.	Arunachal Pradesh	7.5	14.91	484.9	3.08
3.	Assam	199.3	113.31	9562.1	1.18
4.	Bihar	750.2	506.50	25454.9	1.99
5.	Goa	6.9	10.54	1032.3	1.02
6.	Gujarat	270.6	193.31	26533.3	0.73
7.	Haryana	124.1	77.72	14437.1	0.54
8.	Himachal Pradesh	47.2	55.31	2797.9	1.98
9.	Jammu and Kashmir	58.8	67.32	3167.0	2.13
10.	Karnataka	310.7	299.44	25435.1	0.82
11.	Kerala	214.2	136.90	13542.7	1.01
12.	Madhya Pradesh	508.4	478.81	27354.9	1.75
13.	Maharashtra	483.9	371.32	62097.7	0.60
14.	Manipur	13.3	15.73	760.5	2.07

1	2	3	4	5	6
15.	Meghalaya	14.4	18.79	797.6	2.36
16.	Mizoram	3.7	10.82	£	-
17.	Nagaland	10.0	17.54	674.3	2.60
18.	Orissa	274.2	219.03	12913.2	1.70
19.	Punjab	142.9	45.13	19620.8	0.23
20.	Rajasthan	339.4	309.11	19501.5	1.59
21.	Sikkim	3.7	12.16	223.8	5.43
22.	Tamil Nadu	367.8	341.67	28868.2	1.18
23.	Tripura	23.3	15.90	£	
24.	Uttar Pradesh	1115.0	750.18	56380.6	1.33
25.	West Bengal	493.7	290.86	35827.1	0.81

- I. Figures have been rounded off.
 II. Expenditure on major Rural Development Programme i.e. Integrated Rural Development Programme, Jawahar Rozgar Yojana, Rural Drinking Water Supply, Drought Prone Area Programme and Desert Development Programme
 III. On current prices as on 30.11.93
 £ Data not available.

[Translation]

Use of Indian Air Force Planes

2295. SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to refer to the reply given on December 22, 1993 to Unstarred Question No. 3279 and state:

(a) the details of the action taken so far for the recovery of outstanding amount from the Chief Minister/State-Ministers who have used the Defence

aeroplanes and helicopters;

(b) the particulars of the Chief Ministers/Ministers/State Ministers who have paid the outstanding amount of fare fully or partly and the details of those against whom the amount is still outstanding alongwith the amount thereof?

THE MINISTER OF STATE IN THE
 MINISTRY OF DEFENCE (SHRI